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21/6/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

No. 37460 - 37660 /Genl./Misc./Circulation/2024

Dated, Delhi the 20 JUN 2024

CIRCULAR

Sub:- Regarding NALSA Vacany Circular to circulate amongst the Staff member of Delhi District Courts, Delhi

A letter bearing No. 3176/B dated 14/06/2024 alongwith its enclosures received from Sh. Rajeev Kumar Yadav, Under Secretary/H.O.O. National Legal Service Authority, B-Block, Ground Floor, Additional Building Complex, Supreme Court of India, New Delhi-110001, on the abovenoted subject may kindly be downloaded from the official website i.e. delhidistrictcourt.nic.in for information to:-

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1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District)(Copy attached for ready reference).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. All the Sr. AO(J)/ AO(J)/ Branch In-Charges of all the branches in Central District, Tis Hazari Courts, Delhi, with request to download the same from official website of Delhi District Courts.
5. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

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21/6/24

(RAVINDER BEDI)

Officer In-Charge, General Branch, (C),  
District Judge, (Commercial Court),  
Tis Hazari Courts Delhi

20/6/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 20630-20724 /Genl./West/THC/Circulation/2024

Dated 24/6/24

**CIRCULAR**

**Sub:- Regarding NALSA Vacancy Circular to circulate amongst the Staff members of Delhi District Courts, Delhi.**

Forwarded copy of Circular No. 37460-37660/Genl./Misc./Circulation/2024 Dated 20.06.2024 along with its enclosures, on the subject cited above, of Ms. Ravinder Bedi, Officer Incharge, General Branch, Central District/District Judge (Commercial Court), Tis Hazari Courts, Delhi for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers, West District, Tis Hazari Courts, Delhi with the request to kindly bring it in the notice of the staff members under their kind control.
2. All the Branch Incharges, West District, Tis Hazari Courts, Delhi with the request to kindly bring it in the notice of the staff members of their Branches.
3. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website as well as on the Website of West District.
4. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.



**(Dharmender Singh)**

Principal District & Sessions Judge (Officiating),  
West District, Tis Hazari Courts, Delhi

**Enclosure:- As above.**